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BEFORE THE AJUDICATING AUTHORITY  
(NATIONAL COMPANY LAW TRIBUNAL)  
AHMEDABAD BENCH  
AHMEDABAD

C.P. (I.B) No. 116/9/NCLT/AHM/2018

Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL  
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.05.2018

Name of the Company: Ashish Rice Mill.  
V/s.  
Anil Life Science Ltd.

Section of the Companies Act: Section 9 of the Insolvency and Bankruptcy Code


<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	CS MANISH BUCHASIA	PCS MIS	OC/AR	Manish Buchasia
2.	Arjun Joshi, for, Nanavati Associates	Adv.	Resp.	Arjun Joshi

ORDER

PCS Mr. Manish Buchasia i/b FCA Mr. Ajay Patni is present for Operational Creditor/ Petitioner. Advocate Mr. Arjun Joshi undertakes to file Vakalatnama on behalf of the Respondent and further requested for time to file objections.

The Respondent shall file its objections, if any, within two weeks by serving an advance copy to the petitioner.

List the matter on 04.06.2018 for hearing before admission.

  
MANORAMA KUMARI  
MEMBER JUDICIAL

Dated this the 03rd day of May, 2018.

  
HARIHAR PRAKASH CHATURVEDI  
MEMBER JUDICIAL